

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 206 of 2017 (SZ)

Applicant(s)

S. Ranjith Fernando
New No.9, Old No.4,
Driver Street, Pudupet,
Chennai 600002

Vs. **Respondent(s)**

The Chairman,
Tamil Nadu Pollution Control Board
76, Mount Salai, Guindy,
Chennai 600032 and 3 others.

Legal Practitioners for Applicant(s)

M/s D. Ravichander,

Legal practitioners for respondent(s)

M/s H. Yasmeen Ali for R1
M/s Suriya Prakash for R2
M/s E. Manoharan for R3

Note of the Registry	Orders of the Registrar
Order No.	<p>Date: 31.05.2018</p> <p>Applicant & counsel not present. No representation for respondents. R3 not filed reply even after sufficient hearings. R3 called absent. Notice not sent to R4. Post the matter before Tribunal call on 06.07.2018.</p> <p>(Tmt. Meena Satheesh) Registrar</p>